

F. No. 01/60/162/01/AM10/EFGC (PRC)/818
Government of India
Ministry of Commerce & Industry
O/O Directorate General of Foreign Trade

Dated: 2nd November, 2009

Corrigendum

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Subject: Minutes of the PRC Meeting No. 03/AM10 dt. 17.07.2009 under the Chairmanship of the D.G.F.T. (case No. 59) – Corrigendum regarding.

In Partial modification to the recommendation made by PRC Meeting No. 03/ AM10 dated 17.07.2009 held under the Chairmanship of D.G.F.T., the recommendation in respect of case no. 59 pertaining to M/s. Blue Star Ltd., Mumbai, may be read as under:

The committee considered the case and decided to grant relaxation for ILN2 (II) of notes of Chapter 87 of ITC (HS).

This is the approval of DG

Sd/-

(S.S. Sah)

Dy. Director General of Foreign Trade

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